

**CC NO. 271/2019
CBI VS. HARI RAM**

10.08.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Id. PP for CBI.
Accused on bail with **Sh. Kumar Sameer**, Adv.

The file is not before me. It is submitted by the Ahlmad that file has not been scanned yet and that, there is no facility of scanning at Rouse Avenue Courts. Further it is also submitted by Ahlmad that he went to the Tis Hazari Courts for scanning of file where he was told that only the files which are being sent to Hon'ble High Court are being scanned and no other file is being scanned.

The Ahlmad is directed to send a reminder in writing to the concerned branch for scanning of file.

Put up for scanning of the file and for further proceedings on **01.09.2020**. -



**(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
10.08.2020**

**CC NO. 269/2019
CBI VS. RAJENDER KUMAR ETC.**

10.08.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Id. PP for CBI.

Accused Rajender Kumar, G. K. Nanda, R. S. Kaushik, Sandeep Kumar, Dinesh Kumar Gupta, Tarun Sharma, Ashok Kumar, Jaydev Rath and Mukesh Mehta are present on bail.

Accused Sandeep Kumar for accused company M/s Endeavour Systems also.

Sh. Rahul Tyagi, Adv. for accused Rajender Kumar.

Sh. H. K. Sharma and Ms. Vaibhavi Sharma, Advs. for accused G. K. Nanda.

Sh. Rajeev Yadav, Adv. for accused R. S. Kaushik.

Sh. Sumit Batra, Adv. for accused Tarun Sharma.

Sh. Ajit Singh, Adv. for accused Jaydev Rath and Mukesh Mehta.

It is submitted by Id. Counsels for accused persons that several applications are pending and in some of the applications, even reply has not been filed by CBI.

It is submitted by Ahlmad that file has not been scanned yet and that, there is no facility of scanning at Rouse

RK Sharma

Avenue Courts. Further it is also submitted by Ahlmad that he went to the Tis Hazari Courts for scanning of file where he was told that only the files which are being sent to Hon'ble High Court are being scanned and no other file is being scanned.

The Ahlmad is directed to send a reminder in writing to the concerned branch for scanning of file.

It is submitted by Id. PP that IO Atul Kumar Hazela is on leave and shall join on 17.08.2020. He prays for date in September.

Put up for scanning of file and for reply and arguments on all pending applications on 01.09.2020.



(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
10.08.2020